

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
STARRED QUESTION NO.168
TO BE ANSWERED ON 4TH AUGUST, 2023

IMPLEMENTATION OF PMGKAY

168. DR. K. LAXMAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Central Government is aware of the fact that some State Governments are not properly implementing PM Garib Kalyan Anna Yojana (PMGKAY);
- (b) if so, the reasons therefor; and
- (c) whether Government has any proposal to extend this program beyond December 2023?

A N S W E R
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE STARRED QUESTION NO. *168 FOR ANSWER ON 04.08.2023 IN THE RAJYA SABHA

(a) to (c): The Central Government, in order to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the National Food Security Act, 2013 (NFSA), is providing food grains free of cost to Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries under the NFSA, for a period of one year beginning from 1st January 2023, under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). There are some complaints and suitable action is taken from time to time.

The Pradhan Mantri Garib Kalyan Anna Yojana is being successfully implemented in all the States/ Union Territories, and free foodgrain is being distributed through Targeted Public Distribution System.
